

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 103
CP(IB) 587 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Shrimali Industries Pvt Ltd
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..30/11/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Mr. Monaal Davawala
For the IRP/RP :
For the Respondent : Ld. Adv. Ms. Anchal K.

ORDER

Pleadings are complete.

At the request of the Learned Counsel for the Corporate Debtor, the matter stands adjourned to 19.01.2022.



(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)



(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Rajeev